

and other staff members with three years of service of which the last date of application was December 31st, 1981; and

(b) if so, the action taken by Government?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : (a) and (b) There was no special internal examination for Traffic Assistants either to Indian Airlines or in Air India. Indian Airlines had released an open advertisement for the post of Traffic Assistants for their Northern Region in November, 1981 and the last date for receipt of applications was 23rd November, 1981. There were press reports alleging irregularities in the selection of staff for the post of Assistant Station Superintendents, in Air India, for which the last date for receipt of applications was 31st December, 1981. In this selection, a firm of consultants conducted the written test and one of their representatives was associated in the selection panel for group discussion of successful candidates. There were no irregularities in the selection to the posts.

PAYMENT OF HIGHER RATES OF INTEREST BY THIRD WORLD COUNTRIES FOR USING CREDITS FOR IMPORTS

3508. **SHRI SATYENDRA NARAIN SINHA :** Will the Minister of FINANCE be pleased to state :

(a) whether the West European Governments have recently decided that third world countries using their credit for imports from them should pay higher rates of interest; and

(b) if so, how does this decision effect Indian imports from these countries ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b) Most West European Governments follow the OECD consensus for fixing interest rates on the export of capital goods from their countries. Importing countries are categorised into the relatively rich, intermediate and relatively poor categories and higher interest rates are fixed for the relatively rich and intermediate countries as compared to the relatively poor countries. India is categorised as a

relatively poor country. During the recent revision of interest rates in July, 1982, interest rates for the relatively rich and intermediate countries had been raised whereas the interest rate for imports by the relatively poor countries has been kept at the pre-revised rates.

2. Import of capital goods into the country is allowed on a selective basis keeping in view the essentiality of the item and indigenous availability. However, any increase in the OECD consensus rates as far as India is concerned would result in increasing the cost of projects based on imports from the OECD group of countries.

वाराणसी की रामकटोरा बैंक शाखा का निरीक्षण

3509. **श्री निहाल सिंह :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बैंक आफ बड़ौदा के उप महाप्रबंधक और केन्द्रीय सहायक महाप्रबंधक ने 27 मार्च, 1982 को वाराणसी की रामकटोरा बैंक शाखा का निरीक्षण किया था और यदि हां, तो क्या खेतान फाइवर ने इन अधिकारियों के दौरों के दौरान उनसे अपने एकक और उत्पादों का मौकों पर ही निरीक्षण करने के लिये अनुरोध किया था ; और

(ख) बैंक अधिकारियों द्वारा इस एकक के अनुरोध को न मानने के क्या कारण हैं ?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) और (ख) बैंक आफ बड़ौदा ने सूचित किया है कि प्रधान कार्यालय से इसके अधिकारियों ने शाखा के साधारण निरीक्षण अथवा आन्तरिक लेखा परीक्षा के लिए नहीं बल्कि विशिष्ट जांच के वास्ते एक दिन के लिए बैंक की रामकटोरा शाखा का दौरा किया था। उनसे शाखा अथवा बैंक को दृष्टिबंधक रखी गई अन्य प्रतिभूतियों के निरीक्षण की अपेक्षा नहीं की जाती थी।

IFAD FUND

3510. **SHRI GHUFRAN AZAM :**
SHRI H. N. NANJE GOWDA :

Will the Minister of FINANCE be pleased to state :

(a) whether the International Fund for Agricultural Development—an internation-